

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) Yes, Sir.

(b) He had taken charge of the post of Managing Director of the National Textile Corporation Ltd., on regular basis with effect from the 10th January, 1983, and worked in that capacity till the 12th June, 1983 when he was appointed in another post under the Government. Pending appointment of a new Managing Director on regular basis, he was asked to hold charge of the post of Managing Director, N.T.C., in addition to his duties of the new assignment.

Month-wise details of losses separately for the nationalised and managed mills from January, 1983 onwards are as under :-

Period	Loss (Provisional)	
	(Rs. in lakhs)	
	Nationalised	Managed
Jan., '83	811.91	132.60
Feb., '83	820.23	137.96
March, '83	735.63	131.88
April, '83	718.04	149.83
May, '83	754.78	161.54
June, '83	798.61	164.18

(c) Appointment of a regular Managing Director is in process and is expected to be finalised shortly.

Foreign Exchange Reserves

5169. SHRI MADHAVRAO SCINDIA : Will the Minister of FINANCE be pleased to state :

(a) whether with the improvement in foreign exchange reserves, India's dependence on SDR this year is likely to be reduced by about 33 per cent as compared to last year ; and

(b) if so, what are comparative foreign exchange figures as on April 1 and July 1, 1983 and 1982 ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) Under the second year's programme of the Extended Arrangement with the International Monetary Fund, SDR 1800 million (equivalent to Rs. 1907.80 crores) were drawn between the period July, 1982 and June 30, 1983. Based on our present requirements in the light of our development and economic policies, the third year's programme envisages draws of the order of SDR 1200 million (equivalent to about Rs. 1300 crores) between the period July 1983 to June, 1984.

(b) The foreign exchange reserves (excluding Gold & Special Drawing Rights) as on 1st April & July 1 of 1982 and 1983 were as indicated below :

	1982	1983
1st April	3354.47	4265.26
1st July	3274.19	4805.18

Penalty for Non-Completion of Hotels

5170. SHRI RATANSINH RAJDA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) how many hotels were sanctioned to be ready for the Asiad Games ;

(b) how many were not ready (complete in all respects to be 5-Star) for the Non-Aligned Conference ; and

(c) how do Government propose to penalise these hotels for not being ready after they have received fantastic concessions from Government ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM